

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 22 of 2014 &
I.A. No. 33 of 2014**
**Appeal No. 24 of 2014 &
IA No. 32 of 2014**

Dated : 5th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 22 of 2014 &
I.A. No. 33 of 2014**

Madhya Gujarat Vij Co. Ltd. ... Appellant(s)

Versus

**Ankur Scientific Energy Technologies
Pvt. Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Suparna Srivastava**

Appeal No. 24 of 2014
&
IA No. 32 of 2014

Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

Counsel for the Respondent(s) : Ms. Suparna Srivasatava

ORDER

As agreed by the Learned Counsel for the parties, post the matter for hearing on **11.12.2014 before Court-II.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson